COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 20 & 21 OF 2015

Dated: 24th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

West Bengal State Electricity Transmission Co. Ltd. Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Shruti Dass Mr. Shubham Arya Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C.K.Rai

Mr. Umesh Prasad for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on <u>27.11.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/ss